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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 03<sup>rd</sup> March, 2020

**No.** HC.VII-238 (Pt.-II)/2013/1326/A: Smti. Lipika Roy, who was temporarily appointed on contractual basis as Court Manager, in the Office of the District & Sessions Judge, Dhubri, vide this High Court Notification No.HC.VII-238/2013/9301/A dated 27.11.2013, is hereby released from her service with immediate effect.

By order,  
Sd/- Raktim Duarah  
Registrar General  
Gauhati High Court, Guwahati

Memo No. HC.VII-238 (Pt.-II)/2013/1327-1334/A dated 03.03.2020  
Copy to:

1. The L. R.-cum-Commissioner & Secretary to the Govt. of Assam, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
3. The Registrar (Vigilance / Judicial / Administration), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Dhubri for information and necessary action.
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. ✓ The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
8. Smti. Lipika Roy, Court Manager, Office of the District & Sessions Judge, Dhubri for information and necessary action.
9. CA to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

*Raktim Duarah*  
03/03/2020